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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/2016
NAME OF THE PETITIONER(S) : C. Giridharan & another
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3 others
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01.	CS. Gopi narayanan yadav	Pcs for R2	
2	AR RAMANATHAN Advocate	Counsel for Petitioner	

ORDER

Shri AR. Ramanathan, Counsel for Petitioner Present. Shri Gopi Narayanan Yadhav, PCS representing R2 present. Counsel for Petitioner has made a statement that he will submit an affidavit along with blank forms for transfer of shares in respect of P1 and P2 and the resignation letter of Petitioner-1 from the Directorship of the company for which he prayed time. Time is enlarged at request. Put up on 17/2/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)